12.00 Noon

## (MR. DEPUTY CHAIRMAN in the Chair)

## PAPERS LAID ON THE TABLE

## Annual Report for the year 2003-2004 and Accounts (2002-2003) of ICAR, New Delhi and related papers

THE MINISTER OF AGRICULTURE AND THE MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI SHARAC PAWAR): Sir I lay on the Table a copy each (in English and Hindi) of the following papers:

- (a) Annual Report of the Indian Council of Agricultural Research (ICAR), New Delhi, for the year 2003-2004.
- (b) Annual Accounts of the Indian Council of Agricultural Research (ICAR), New Delhi, for the year 2002-2003, and the Audit Report thereon.
- (c) Statement giving reasons for the delay in laying the paper mentioned at (b) above. [Placed in Library. See No. L.T. 916/04]
  - I. Notifications of the Ministry of Railways
  - II. Annual Report and Accounts (2003-2004) of the Container Corporation of India, New Delhi and related papers
  - III. Annual Report and Accounts (2003-2004) of the Konkan Railways Corporation of India Limited, New Delhi and related papers
  - IV. Annual Report and Accounts (2003-2004) of the Railtel Corporation of India Limited, New Delhi and related papers
  - V. Annual Report and Accounts (2003-2004) of the RITES Limited, New Delhi and related papers
  - VI. Annual Report and Accounts (2003-2004) of the Indian Railway Welfare Organisation, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU) : Sir, I lay on the Table:

- I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Railways (Railway Board), under section 199 of the Railway Act, 1989:
  - (1) S.O. 1098 (E) dated the 11<sup>th</sup> October, 2004, investing the Railway Board with all powers of the Central Government